

nature and candidates of requisite qualifications and experience were not forthcoming through employment exchange. The services of these 6 persons were terminated with effect from 1st September, 1986.

Lapses in NDMC Work

6603. SHRI BALWANT SINGH RAMOOWALIA : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether the attention of Government has been drawn to the news item appearing in the "Indian Express" dated 24 January, 1988 under the caption "Serious Lapses in New Delhi Municipal Committee work";

(b) if so, the details thereof; and

(c) the action taken by Government in the matter and the outcome thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Yes, Sir.

(b) and (c). The various lapses NDMC work pointed out by the Chief Technical Examiner's Organisation of the Central Vigilance Commission and as indicated in the news item appearing in the "Indian Express" dated 24th Jan., 1988 are under investigation of the Vigilance Wing of the NDMC to ascertain whether any vigilance angle is involved.

[English]

Functioning of Board of Arbitration

6604. SHRI INDRAJIT GUPTA : Will the Minister of LABOUR be pleased to state :

(a) whether it is a fact that the Board of Arbitration under the Joint Consultative Machinery (JCM) is not functioning for the last several months;

(b) whether employees' organisations have protested against the non-functioning of the Board; and

(c) if so, since when the Board of Arbitration has stopped functioning, the reasons of non-functioning and the action being taken to activate the Board immediately?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI JAGDISH TYTLER) : (a) to (c). The term of Justice M.L. Jain, the last Chairman of the Board expired on 21.7.87. The Board has not fixed any hearings since then.

Secretary, staff side of the Departmental Council of the Department of Personnel raised this issue in a Departmental Council meeting held in October, 1987 and the staff side of the National Council have raised this issue in the meetings held on 15.1.88 and 28.3.88.

The question of appointing a new Chairman is under consideration of Government. The Board will start hearing cases as soon as a Chairman is appointed.

[Translation]

Metropolitan Transport Project

6605. SHRI SHANTI DHARIWAL : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether the Department of Railways has suggested to the State Governments for keeping uniform bus and rail fares to implement the Metropolitan Transport Projects;

(b) if so, whether the Ministry had asked the State Governments to set up a City Transport Development Authority in this connection;

(c) if so, the names of the States from which Central Government have received suggestions for the implementation of Metropolitan Transport Project; and

(d) The action taken by Government in this regard so far ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Ministry of Railways have not made any suggestion to the state Governments in regard to Bus and Rail fares to implement the Metropolitan Transport Project.

(b) to (d). Do not arise.

[English]

Review of Sugar Policy

6606. SHRIMATI JAYANTI PAT-